NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

14)

C.P No. 1605/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Madhur Engineering Pvt. Ltd.

V/s.

Varad Forge Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

14 Sucheta Naty Associate Substantial

for Operational Creditor

ORDER

CP No.1605/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 2.2.2018, with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor and file proof of service on or before next date of hearing.

List this matter on 2.2.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) **Sd/-**M. K. SHRAWAT Member (Judicial)